

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1303
ANSWERED ON 11/02/2025**

MIGRATION OF PEOPLE

1303. SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether labourers are migrating from rural areas due to unavailability of wage employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) run by the Union and the State Government;**
- (b) if so, the steps taken by the Government to solve the problem;**
- (c) whether 100 days wage employment is provided under the MGNREGS;**
- (d) whether the said scheme is being effectively implemented in each district; and**
- (e) whether the Government proposes to implement new schemes and to increase the job opportunities in rural areas and improve the conditions of labourers, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall-back options for livelihood for the rural households, when no better employment opportunity is available.

Details of persondays generated and number of households who have completed 100 days of employment under Mahatma Gandhi NREGS in the last three financial years and current financial year 2024-25 (as on 07.02.2025) are given below:

Financial Year	2021-22	2022-23	2023-24	2024-25
Persondays generated (figure in crore)	363.19	293.70	308.68	241.87
Households who have completed 100 days of employment (Figure in lakh)	59.15	35.97	44.95	21.28

(As per NREGASoft)

(d)&(e): Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. As per NREGASoft, Mahatma Gandhi NREGS operated in 740 districts, encompassing 7,186 blocks and 2,68,927 Gram Panchayats, reflecting its extensive reach. The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various forums viz., Mid-Term Review, Labour Budget meetings, Labour Budget Revision meetings, Common Review Missions, Programme Review Committee meetings, Monthly Review meeting and Central Employment Guarantee Council meetings. Further, the State Employment Guarantee Councils (CEGC) also periodically monitor the implementation of the Scheme at state level.

Ministry of Rural Development has also taken the following steps for ensuring efficient implementation of the scheme as per the provisions of the act as well as the guidelines issued from time to time:-

- 1. Conduct of Social audit at Gram Panchayat level**
- 2. Grievance Redressal Mechanisms through appointment of Ombudspersons.**
- 3. Monitoring by National Level Monitors and Central Teams**
- 4. Conduct of Internal Audit**
- 5. Monitoring through use of Area Officers App**
- 6. Use of National Mobile Monitoring System(NMMS) for capturing of attendance**
- 7. JANMANREGA App for seeking citizen feedback and information**

Ministry of Rural Development is continuously focusing on providing employment to vulnerable and eligible households of rural areas by providing employment as mandated under the provisions of Mahatma Gandhi NREGS.
